

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16462/2023

(Arising out of impugned final judgment and order dated 18-01-2023 in SA No. 67/2022 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ORS. Petitioner(s)

VERSUS

AMAR KUMAR TIWARI & ANR. Respondent(s)

Date : 02-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Abhishek Kumar Singh, AOR
 Ms. Pallavi Singh, Adv.
 Ms. Anamika Yadav, Adv.

For Respondent(s) Mr. Sudhir Kumar Saxena, Sr. Adv.
 Mr. Aviral Saxena, AOR
 Mr. Vikas Jain, Adv.
 Mr. Piyush Thanvi, Adv.

UPON hearing the counsel the court made the following
O R D E R

1. Learned counsel for the petitioners states that counter affidavit has been received by him a couple of days ago and seeks time to file rejoinder affidavit.
2. Rejoinder affidavit be filed within four weeks from today with a copy to the other side.
3. List after pleadings are complete.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Dipti Khurana)
Assistant Registrar